

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:814
ANSWERED ON:04.08.2011
DISRUPTION IN HOWRAH MUMBAI LINE
Pandey Saroj

Will the Minister of RAILWAYS be pleased to state:

- (a) the time by which the normal running schedule of trains is likely to be restored in Howrah-Mumbai Railway line which has been disrupted due to naxalite violence;
- (b) the details of financial losses incurred by the Railways due to this problem;
- (c) the efforts made so far by the Railways for smooth running of the trains and also to increase the security arrangement on this route; and
- (d) the time by which the normal operation of trains is likely to be restored on this route?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a)&(d)The normal running on a part of Howrah-Mumbai route disrupted due to adverse law and order situation will be restored on satisfactory improvement of security situation on the affected section. Preparatory steps are being taken and thereafter a fresh assessment will be undertaken to work out the final plans for movement of night trains.

(b)The monetary loss to the Railways is not calculated train-wise or on the basis of the punctuality of the train.

(c) Efforts are being made by Railways to run passenger carrying trains on Howrah-Mumbai route where train movement is disrupted due to adverse law and order situation by rescheduling and diverting trains. 'Policing on Railways' is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Police, which they discharge through the Government Railway Police (GRP) of the State concerned . However, to provide better security to the travelling passengers in trains and passenger areas, the Railway Protection Force, supplements the efforts of the State Governments in controlling crime on the Railways.